

ITEM NO.2

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 27-01-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI  
[IN CHAMBERS]

For Petitioner(s) Mr. V.K. Shukla, Senior Adv.  
Mr. Amol Chitravanshi, Adv.  
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned Counsel for the Petitioner wants time to file  
Affidavit in support of the service effected on the Respondents.

List the matter after one week.

(POULAMI PAUL)  
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER